

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 2937  
(TO BE ANSWERED ON 22/03/2021)**

**POLICY FOR NEWS PORTALS OF SMALL STATES**

**2937.        SHRI ANIL BALUNI**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

**(a) whether Government is considering a separate policy to give recognition to the news portal for small States; and**

**(b) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE;  
MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES {SHRI PRAKASH  
JAVADEKAR}**

**(a)&(b): The Government has notified Information Technology  
(Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021  
on 25th February, 2021, a copy of which is available on the website of  
the Ministry i.e. [www.mib.gov.in](http://www.mib.gov.in). The Rules inter- alia provide for the  
following:-**

- i. Code of Ethics to be followed by publishers of news & current affairs on digital media and publishers of online curated content (commonly known as OTT Platforms).**
- ii. A three-level Grievance Redressal Mechanism consisting of the publisher (Level-I), self-regulating body constituted by the publishers (Level-II) and an Oversight Mechanism of the Government (Level-III), with time bound grievance disposal mechanism.**
- iii. Furnishing of information by the publishers to the Government and periodical disclosure of information regarding grievance redressal in public domain.**

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